

**IN THE NATIONAL COMPANY LAW TRIBUNAL : BENGALURU**  
**SPECIAL BENCH**

**ITEM No. 03**  
**CP No. 31/BB/2021**

**IN THE MATTER OF:**

D Mahadev

.... Petitioner/Applicant

v.

Taqua Foods & Beverages Pvt. Ltd.

.... Respondent

**Order Under Section 241-242 of Companies Act**

**Order delivered on 07.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner -

For the Respondent -

**ORDER**

List on 12.08.2021.

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**